

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**CP NO.214/2018  
OA NO.3684/2017**

NEW DELHI THIS THE 28<sup>TH</sup> DAY OF MAY, 2018

**HON'BLE MR. JUSTICE DINESH GUPTA, CHAIRMAN  
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Dr. Jyoti Lochab,  
W/o Dr. S.P. Lochab,  
Aged 57 years and 4 months,  
Senior Physicist and RSO  
Group A Post  
Safdarjang Hospital,  
New Delhi-110029.

...Applicant

(By advocate: Mr. Vishwendra Verma)

**VERSUS**

1. Preeti Sudan,  
Secretary,  
Union of India,  
Ministry of Health & Family  
Welfare, Nirman Bhawan,  
New Delhi.
  
2. Dr. Rajendra Sharma,  
Medical Superintendent,  
5<sup>th</sup> Floor, M.S. Office,  
New OPD Building,  
Safdarjang Hospital,  
New Delhi-110029.
  
3. Sh. K.V. Chowdary,  
Commissioner of Central Vigilance  
Commission, Satarkata Bhavan,  
A-Block, GPO Complex,  
INA, New Delhi-110023. ...Respondents

(By advocate: Mr. Mr.Satish Kumar for R-2 and Mr. Surender Sinha for R-3)

**ORDER (ORAL)****HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A):**

The Tribunal has passed the order dated 25.10.2017 in OA No.3684/2017 in which the following directions:

"this OA is disposed of at the admission stage itself with a direction to respondent No.1 (Secretary, Health, Ministry of Health & Family Welfare) to take decision on the aforesaid representations of the applicant within a period of two months from the date of receipt of a copy of this order by passing a reasoned and speaking order"

2. The respondents have filed compliance affidavit enclosing therewith the order dated 26.03.2018 whereby the representation of the applicant has been disposed of.
3. In view of the above, we find that the Tribunal's order has been complied with. Accordingly, CP is closed. Notices are discharged.

**(K.N. Shrivastava)**  
**Member (A)**

**(Justice Dinesh Gupta)**  
**Chairman**

/jk/